

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 248 OF 2017

Dated: 24th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Torrent Power Limited

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. Nivesh Kumar for
Mr. H.S. Jaggi**

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on **12.09.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd